

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF “**JAWARIA ENTERPRISES
PRIVATE LIMITED**”

Sr. No.	Particulars	Details
1.	Name of corporate debtor	JAWARIA ENTERPRISES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15 th Dec, 2016
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. of corporate debtor	U51909MH2016PTC288498
5.	Address of the registered office and principal office (if any) of corporate debtor	402, Corporate Annexe, Sonawala Lane, Near Udyog Bhavan, Goregaon East, Mumbai City, Mumbai, Maharashtra, India, 400063
6.	Date of closure of Insolvency Resolution Process	14 th Dec, 2023
7.	Liquidation commencement date of corporate debtor	14 th Dec, 2023
8.	Name and registration number of the Insolvency Professional acting as the Liquidator	Nitin om Kothari IBBI/IPA-001/IP-P-02310/2020-2021/13477
9.	Address and e-mail of the liquidator, as registered with the Board	Nitin om Kothari, 5A/301 Alica Nagar ,Lokhandwala Township, Kandivali (east) ,Mumbai City,Maharashtra,400101 Email: cakotharico@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	5A/301 Alica Nagar ,Lokhandwala Township, Kandivali (east) ,Mumbai City,Maharashtra ,400101 Email: Jawaria.liquidation@gmail.com
11.	Last date for submission of claims	14 th January, 2024

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the “**JAWARIA ENTERPRISES PRIVATE LIMITED**” on **14th December 2023**.

The stakeholders of “**JAWARIA ENTERPRISES PRIVATE LIMITED**” are hereby called upon to submit their claims with proof on or before **14th January, 2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Date: 14th December, 2023

Place: Mumbai



Nitin Om Kothari
Liquidator of JAWARIA ENTERPRISES PRIVATE LIMITED
IBBI/IPA-001/IP-P-02310/2020-2021/13477